

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2011
CA No.

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: Shaikh Mukhtar Hussain
V/s.
M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
14	Gurendra Khanderkar	Respondent-2	
2	Dr S. K. Jain	PCS for Petitioner	

Order

TCP No.27/397-398/ NCLT/MB//MAH/2011

For having the Professional appearing on behalf of the Petitioner and 2nd Respondent agreed for filing written submissions two days before the next date of hearing, list this matter for final hearing on 21.4.2017 with a direction that both the parties have to file their written submissions two days before the next date of hearing.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)